

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal No.265/2017

In the matter of :
Locus Buttons Limited

.. PETITIONER

SECTION :
Under Section 252 (1)

Order delivered on 20.12.2017

Coram :
R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : -


For the Respondent/Corporate Debtor :

ORDER

None appears for the petitioner. Hence, the matter is adjourned to 29.1.2018 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 29.1.2018.

Surjit
20.12.2017


(R. VARADHARAJAN) /
MEMBER (JUDICIAL)